

STATEMENT

Year	No. of SFS flat allocated/allotted to Scheduled Castes/Scheduled Tribes registrants
1983	188
1984	51
1985	62
1987	396
1988	183
1990	9
Total	889

Ravival of Coca-Cola

1500. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to allow Coca-Cola to resume its operations; and

(b) if so, the details thereof?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Coca cola company submitted a proposal to set up a unit in NOIDA Export Processing Zone for manufacture of ingredients for soft drink concentrate alongwith its proposal for additional exports and setting up of another non-FERA unit in Madras Export Processing Zone for manufacture of items based on tea extracts. It has since been decided to reject the proposal of this company.

Non-Availability of Essential Life Saving Drugs in Hospitals/CGHS Dispensaries

1501. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether vital and essential life saving drugs are not available in Government hospitals/CGHS dispensaries in Delhi;

(b) whether sub-standard drugs and injections are being administered in the hospitals; and

(c) if so, the remedial steps Government have taken or propose to take in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). No Sir.

(c) Does not arise.